

ITEM NO.34

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 906/2022

RAJA BEGUM & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 154901/2022 - GRANT OF INTERIM RELIEF IA No. 154902/2022 -
PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 13-03-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Mr. Mugdha, Adv.
Mr. Satya Mitra, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. Shailesh Madiyal, AOR
Mr. Parth Awasthi, Adv.
Mr. Vaibhav Sabharwal, Adv.
Mr. Akshay Kumar, Adv.

Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Mr. B.K. Satija, Adv.
Mr. Kanu Agrawal, Adv.
Ms. Ameyvikrama Thanvi, Adv.
Ms. Shagun Thakur, Adv.
Mr. Udai Khanna, Adv.

Mr. Ardhendumauli Kumar Prasad, A.A.G.
Mr. Sarvesh Singh Baghel, AOR

Mr. Samar Vijay Singh, AOR
Mr. Keshav Mittal, Adv.

**Ms. Amrita Verma, Adv.
Ms. Sabarni Som, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Mr. Shailesh Madiyal, counsel appearing on behalf of the Union Territory of Jammu & Kashmir, instructing Mr Tushar Mehta, Solicitor General of India states that the counter affidavit has been filed.
- 2 The counter affidavit shall be placed on the record and a copy of the same shall be served on learned counsel for the petitioner.
- 3 List the Petition on 5 April 2023

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**